Financial Progress:-

(₹ in crore)

Sl.No.	Year	Allocation	Released
1.	2015-16	60 (RE)	32.05
2.	2016-17	600 (RE)	599.54
3.	2017-18	600 (RE)	553.26
4.	2018-19 (as on October, 2018)	761.01 (RE)	232.85

(c) and (d) The official poverty estimates are based on Large Sample Surveys on Household Consumer Expenditure carried out by the National Sample Survey Office (NSSO) of the M/o Statistics and Programme Implementation. The latest data of Large Sample Survey on Household Consumer Expenditure has been collected by NSSO in its 68th round conducted in 2011-12. Based on this data, the poverty estimates for 2011-12 following the extant Tendulkar Committee methodology has been computed and released through a Press Note issued on 22nd July, 2013. According to this Press Note, the number of persons living below poverty line in India has been estimated as 27 crore (21.9%) in 2011-12. The data regarding number of families living below poverty line in the country is not available.

National event for popularising social welfare schemes

- 549. DR. AMEE YAJNIK: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government has any proposal to organise a national event to popularise social welfare schemes run under PPP mode;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor, and
 - (d) the details of the action taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) to (d) At present there is no proposal in the Ministry of Social Justice and Empowerment for implementation of social welfare schemes under Public Private Partnership (PPP) mode.

Disabled friendly infrastructure in public spaces

- 550. SHRI TIRUCHI SIVA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
 - (a) the steps taken by Government to build disabled-friendly zones, such as

ramps and parking areas, in public spaces;

- (b) whether Government proposes to increase the number of public toilets which are disabled-friendly; and
 - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) Under the Scheme for implementation of the Rights of Persons with Disabilities Act, 2016 (SIPDA), funds are provided to States/UTs for creation of barrier free environment, namely, construction of lifts, ramps, accessible parking, accessible toilets, tactile flooring etc. for the benefit of persons with disabilities. To successfully operationalize and create accessible environment, Government has launched a multi-sectoral "Accessible India Campaign (Sugamya Bharat Abhiyan)" as a nation-wide flagship campaign for achieving universal accessibility for PwDs. The Campaign also focus on enhancing the accessibility of government and public buildings.

Under Swachh Bharat Mission (SBM), provisions have been made to ensure separate toilet and bathing facilities for disabled persons with ramp provision and braille signage. As per the Swachh Bharat Mission guidelines, all Community Toilets (CTs) and Public Toilets (PTs) must have disabled friendly toilets, irrespective of whether any disabled people reside/live in the vicinity of the toilets or not.

Reservation on economic basis to OBCs

†551. SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI CHHAYA VERMA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the States which have framed rules for providing 10 per cent reservation on economic basis for poor in general category and the people who would be covered under this category in accordance with the rules;
- (b) whether Government would consider to provide reservation to economically poor persons belonging to Other Backward Classes (OBCs) category, apart from the 27 per cent reservation provided to them, on the lines of reservation provided for economically poor persons in general category; and
- (c) if so, by when and if not, whether Government is taking different policy decisions for different categories of people?

[†] Original notice of the question was received in Hindi.